

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (CrI.) No.7869/2022

(Arising out of impugned final judgment and order dated 13-06-2022 in CRLR No. 1126/2022 passed by the High Court of Judicature at Allahabad)

SHIVANGI BANSAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 122346/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 122347/2022 - EXEMPTION FROM FILING O.T.

IA No. 162443/2022 - EXEMPTION FROM FILING O.T.)

WITH

SLP(CrI) No. 11848/2022 (II)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 178850/2022

FOR EXEMPTION FROM FILING O.T. ON IA 178851/2022

IA No. 178850/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 178851/2022 - EXEMPTION FROM FILING O.T.)

SLP(CrI) No. 2282/2023 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 25083/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 25084/2023

IA No. 25084/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 25083/2023 - EXEMPTION FROM FILING O.T.)

Date : 27-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Sumit Kumar, AOR

Mr. Sudarshan Rajan, AOR

Mr. Mahesh Kumar, Adv.

Mr. Ramesh Rawat, Adv.

Mr. Rohit Bhardwaj, Adv.

Mr. Hitain Bajaj, Adv.

Mr. Ashutosh Gupta, Adv.

Mr. Nand Ram, Adv.

For Respondent(s) Mr. R.K. Raizada, Sr. Adv, A.A.G.
Mr. Sarvesh Singh Baghel, AOR
Mr. Ramesh Thakur, Adv.
Mr. Harsh Pratap Sahi, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

Mr. Sudarshan Rajan, AOR
Mr. Mahesh Kumar, Adv.
Mr. Ramesh Rawat, Adv.
Mr. Rohit Bhardwaj, Adv.
Mr. Hitain Bajaj, Adv.

Mr. V.K. Shukla, Sr. Adv.
Mr. Sanjeet Kumar Trivedi, AOR
Mr. Hemant Gupta, Adv.

Mr. Sumit Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for
respondent no.2, the matter is adjourned by one week.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
COURT MASTER (NSH)